

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
STARRED QUESTION NO. *285
TO BE ANSWERED ON 09.08.2021

ATROCITIES ON TRIBALS

*285 SHRI VINOD KUMAR SONKAR
SHRI RAJVEER SINGH (RAJU BHAIYA)

Will the Minister of **TRIBAL AFFAIRS** be pleased to state:

- (a) whether the Government has taken note that atrocities against tribal community have increased in the country;
- (b) if so, the details thereof indicating the total number of cases reported/registered before the National Commission for Scheduled Tribes (NCST) regarding the oppression of tribal people in the country during the last three years, State/UT-wise along with the action taken by NCST thereon;
- (c) the various corrective steps taken/being taken by the Government to prevent atrocities on tribals;
- (d) the number of youths from tribal community who got selected in the Union Public Service Commission examinations during the last five years, State/UT-wise; and
- (e) the number of youths from tribal community who received financial help from the Government during the last five years, State/UT-wise including Uttar Pradesh?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.*285 for answer on 09.08.2021

(a) As per the latest data provided by National Crime Records Bureau (NCRB), details of State/ UT-wise Cases Registered (CR), Cases Charge-sheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Person Charge-sheeted (PCS) and Persons Convicted (PCV) under Crime/ Atrocities against Scheduled Tribes (STs) during 2017-2019 is enclosed at **Annexure-I**.

Police and Public Order are state subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens, and investigation and prosecution of crime including crime against members of Scheduled Castes and Scheduled Tribes rests with the respective State Governments. The State Governments are competent to deal with such offences under the extant provisions of law.

(b) A statement indicating the State/ UT wise total number of cases dealt and action taken by National commission for Scheduled Tribes thereon regarding the oppression of Tribal people during last three years is given at **Annexure-II**.

(c) An Act of the Parliament namely the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989 was enacted to prevent atrocities against members of Scheduled Castes (SCs) and Scheduled Tribes (STs) which has been amended in 2015 to make it more effective. The amended act includes new offences, expanded scope of presumptions, institutional strengthening, which inter-alia includes establishment of Exclusive Special Courts and specification of Exclusive Special Public Prosecutors to exclusively try the offences under the PoA Act to enable expeditious disposal of cases, power of Special Courts and Exclusive Special Courts to take direct cognizance of offences and as far as possible, completion of trial within two months from the date of filing of the charge sheet, establishing rights of victims and witnesses, and strengthening preventive measures. This Act also provides relief / compensation to the victims and also prescribes action to be taken by

the law implementing agencies in conjunction with IPC in the country. Police and Public Order are State Subject under the Seventh Schedule of the Constitution of India. The State Governments/ Union Territory Administrations are primarily responsible for prevention, detection, registration, investigation and prosecution of crimes within their jurisdiction including crimes against members of Scheduled Castes(SCs) and Scheduled Tribes(STs), as also for implementation of the Protection of Civil Rights(PCR) Act, 1955 and the Scheduled Caste and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989 . The Government has been reviewing with the law implementing agencies of the State Government for ensuring prompt registration of atrocities, speedy investigation of the offences and timely dispensing of cases by the Courts. Further, Government of India has issued advisories to the State Governments/UT Administrations from time to time for effective implementation of the PoA Act and Rules in letter and spirit.

(d) The number of ST category candidates recommended by UPSC during the last five years is given below:

Year	Number of ST candidates recommended
2016-17	295
2017-18	274
2018-19	177
2019-20	284
2020-21	168

(e) In this regard, the details of the beneficiaries under various Schemes / Programmes of Ministry of Tribal Affairs are given at **Annexure –III (A,B,C,D,E,F,G & H)**.

Annexure referred to in the reply of LOK SABHA STARRED QUESTION NO. *285 TO BE ANSWERED ON 09.08.2021 regarding "Atrocities on Tribals"

Annexure-I

State/UT-wise Cases Registered (CR), Cases Chargesheeted (CCS), Cases Convicted (CON), Persons Arrested (PAR), Persons Chargesheeted (PCS) and Persons Convicted (PCV) under Total Crime against Scheduled Tribes (STs) during 2017-2019

SL	State/UT	2017						2018						2019					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	341	196	2	540	423	3	330	252	11	589	566	32	330	193	2	511	454	4
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	65	45	0	65	49	0	6	1	0	3	1	0	4	1	0	3	1	0
4	Bihar	80	52	1	139	58	1	64	75	0	108	111	0	97	85	2	127	161	3
5	Chhattisgarh	399	399	100	576	607	117	388	377	41	624	598	53	427	387	39	660	624	55
6	Goa	2	4	0	0	22	0	5	3	1	1	3	1	2	2	0	0	2	0
7	Gujarat	319	294	4	890	820	4	311	272	1	810	837	1	321	289	5	727	752	7
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0	1	1	0	1	1	0
9	Himachal Pradesh	3	5	0	19	12	0	1	2	0	2	2	0	1	1	0	1	1	0
10	Jammu & Kashmir	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
11	Jharkhand	237	109	25	187	164	26	224	84	3	131	117	5	342	242	10	237	302	10
12	Karnataka	401	352	4	837	823	17	322	317	2	726	759	2	327	249	3	800	769	9

[illegible]

34	Delhi	4	4	0	4	4	0	0	1	0	2	1	0	2	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	11	10	3	12	22	7	4	5	0	2	22	0	5	1	0	10	6	0
	TOTAL (ALL INDIA)	7125	5818	744	10661	10035	1015	6528	5619	503	9726	10261	761	8257	6502	742	11091	12342	1149

Source: Crime in
India

Note : Due to non-receipt of data from West Bengal in time for 2019, Data
furnished for 2018 has been used

**Annexure referred to in the reply of LOK SABHA STARRED QUESTION NO. *285
TO BE ANSWERED ON 09.08.2021 regarding "Atrocities on Tribals"**

States / UTs-wise details of total cases dealt and action taken by the National Commission for Scheduled Tribes regarding oppression of the tribal people during last three years (i.e. 2018-19, 2019-20 & 2020-21).

Name of State/UT	2018-19			2019-20			2020-21		
	Number of cases			Number of cases			Number of cases		
	Total No.	Resolved/ Closed	Under process #	Total No.	Resolved/ Closed	Under process #	Total No.	Resolved/ Closed	Under process #
Andhra Pradesh	73	05	68	96	23	73	40	04	36
Arunachal Pradesh	-	-	-	12	-	12	02	-	02
Assam	05	-	05	17	01	16	01	-	01
Bihar	40	05	35	33	11	22	16	01	15
Chhattisgarh	112	44	68	185	92	93	19	02	17
Goa	05	01	04	02	-	02	01	-	01
Gujarat	24	03	21	30	01	29	07	01	06
Haryana	03	01	02	03	-	03	02	-	02
Himachal Pradesh	07	-	07	05	-	05	07	01	06
Jammu & Kashmir	02	01	01	-	-	-	04	-	04
Jharkhand	109	36	73	127	26	101	44	02	42
Karnataka	16	05	11	22	01	21	06	-	06
Kerala	09	03	06	04	02	02	02	-	02
Madhya Pradesh	248	57	191	160	28	132	55	06	49
Maharashtra	179	69	110	218	34	184	42	01	41
Manipur	05	-	05	09	-	09	04	-	04
Meghalaya	04	01	03	08	-	08	01	-	01
Mizoram	01	-	01	02	-	02	-	-	-
Nagaland	04	-	04	07	-	07	01	-	01
Odisha	85	47	38	80	33	47	42	02	40
Punjab	-	-	-	-	-	-	-	-	-
Rajasthan	353	264	89	233	25	208	38	01	37
Sikkim	02	-	02	-	-	-	-	-	-
Tamil Nadu	28	07	21	19	05	14	22	-	22
Telangana	34	01	33	100	14	86	42	-	42
Tripura	03	01	02	03	-	03	-	-	-
Uttar Pradesh	51	04	47	62	03	59	66	05	61
Uttara Khand	08	-	08	08	01	07	12	-	12
West Bengal	59	27	32	50	26	24	15	01	14
Andaman & Nicobar Islands	01	-	01	03	-	03	05	-	05
Chandigarh	01	-	-	01	-	01	01	-	01
Delhi	25	-	25	28	02	26	21	01	20
Dadra & Nagar Haveli	21	01	20	27	04	23	13	-	13
Daman & Diu	01	-	01	-	-	-	-	-	-
Puducherry	-	-	-	04	01	03	02	-	02
Lakshadweep	-	-	-	-	-	-	-	-	-
TOTAL	1518	583	934	1558	333	1225	533	28	505

Note: # Under process indicates cases already taken up with the concerned authorities but not yet finally resolved / closed.

Annexure – III A

Annexure referred to in the reply of LOK SABHA STARRED QUESTION NO. *285 TO BE ANSWERED ON 09.08.2021 regarding “Atrocities on Tribals”

State-wise details of funds approved alongwith beneficiary details for Skill Development related activities under SCA to TSS during 2016-17 to 2020-21

(Rs. in lakh)

S. No	Name of State	2016-17		2017-18		2018-19		2019-20		2020-21	
		Funds Approved	Approx Beneficiaries	Funds Approved	Approx Beneficiaries	Funds Approved	Approx Beneficiaries	Funds Approved	Approx Beneficiaries	Funds Approved	Approx Beneficiaries
1	Andhra Pradesh	40.00	50	300	450	0	0	0	0	0.00	0
2	Arunachal Pradesh	0.00	0	0	0	0	0	15	50	0.00	0
3	Assam	0.00	0	0	0	0	0	0	0	440.00	1400
4	Bihar	430.18	4620	0	0	0	0	0	0	138.79	1368
5	Chhattisgarh	1990	5900	0	0	200	667	360	1200	0.00	0
6	Goa	0.00	0	0	0	0	0	0	0	0.00	0
7	Gujarat	1524.00	700	1750	8540	1608	5360	1629.33	3625	900.00	6332
8	Himachal Pradesh	180.64	602	260	866	215	717	183.85	613	140.00	267
9	J & K	500.00	3000	100	333	0	0	0	0	0.00	0
10	Jharkhand	0.00	0	300	250	0	0	700.00	2333	1800.00	9000
11	Karnataka	0.00	0	1000.00	2000	0	0	250	833	1540.08	5133
12	Kerala	351.00	290	100.52	443	0	0	0	0	0.00	0
13	Madhya Pradesh	1177.19	6500	4100	7500	3492.67	11642	0	0	1120.55	3735
14	Maharashtra	1000.00	1000	0	0	0	0	0	0	0.00	0
15	Manipur	0.00	0	187.4	131	258.48	862	172.32	50	0.00	0
16	Meghalaya	0.00	0	0	0	498.55	1662	0	0	377.6	1259
17	Mizoram	0.00	0	0	0	300	1000	0	0	0.00	0
18	Nagaland	0.00	0	0	0	0	0	200	667	100.00	333
19	Odisha	7093.35	23645	5200	29378	3250	10833	2200	7333	299.00	997

S. No	Name of State	2016-17		2017-18		2018-19		2019-20		2020-21	
		Funds Approved	Approx Beneficiaries	Funds Approved	Approx Beneficiaries	Funds Approved	Approx Beneficiaries	Funds Approved	Approx Beneficiaries	Funds Approved	Approx Beneficiaries
20	Rajasthan	0.00	0	0	0	504	1680	800	267	475.00	1583
21	Sikkim	20.00	50	70.30	100	0	0	0	0	170.00	283.00
22	Tamilnadu	0.00	0	0	0	0	0	0	0	75.75	252
23	Telangana	312.50	10000	800.00	2667	500	1667	150	500	0.00	0
24	Tripura	450.00	2093	290	1620	0	0	50	167	59.70	199
25	Uttar Pradesh	0.00	0	200.0	667	0.00	0	86.00	287	279.82	50
26	Uttarakhand	0.00	0	100.00	333	0	0	0	0	206.60	2040
27	West Bengal	990.00	5500	1370	7000	1438.5	4795	912	5000	605.00	2016
Total		16058.86	63950	13921.1	62278	12265.2	40885	6888.65	22925	8727.89	36247

Annexure referred to in the reply of LOK SABHA STARRED QUESTION NO. *285 TO BE ANSWERED ON 09.08.2021 regarding “Atrocities on Tribals”

The list of number of beneficiaries for the Skill development approved by PAC under the scheme of Grants under Article 275(1) of the Constitution

S. No.	State	2016-17	2017-18	2018-19	2019-20	2020-21
1.	Assam	1120				
2.	Bihar					
3.	Chhattisgarh					3040
4.	Gujarat	17000	3913			566
5.	Himachal Pradesh	400	480	376	260	66
6.	Jharkhand			10416		
7.	Karnataka			2000		
8.	Madhya Pradesh	4800		2400		
9.	Maharashtra			931	1166	1833
10.	Manipur					1166
11.	Meghalaya		300		1663	
12.	Mizoram		186	1673	816	200
13.	Nagaland		853	316		
14.	Rajasthan				1000	666
15.	Telangana	10000				
16.	Tripura			366		
17.	West Bengal			326	330	

Note- The numbers are on estimated basis as per proposals received from States and approval thereof by PAC. However, the actual number of beneficiaries and other details are maintained by respective States.

Annexure IIIC

Annexure referred to in the reply of LOK SABHA STARRED QUESTION NO. *285 TO BE ANSWERED ON 09.08.2021 regarding “Atrocities on Tribals”

**STATE-WISE STATUS OF ESTABLISHMENT OF VAN DHAN VIKAS KENDRAS
ALONG WITH NUMBER OF BENEFICIARIES**

S. No.	State	No. of VDVKs Sanctioned	No. of Tribal Beneficiaries	Total Funds Sanctioned (In Rs. Lakhs)
1	Andhra Pradesh	263	77658	3882.9
2	Assam	128	37786	1920
3	Bihar	8	1630	81.5
4	Chhattisgarh	139	41700	2085
5	Dadra & Nagar Haveli and Daman & Diu	1	302	15
6	Goa	10	3000	150
7	Gujarat	116	34424	1721.2
8	Ladakh	10	3000	150
9	Jharkhand	39	11601	569.7
10	Karnataka	39	11448	572.4
11	Kerala	28	7732	385.25
12	Madhya Pradesh	86	25800	1290
13	Maharashtra	264	79350	3960
14	Manipur	200	60390	2996.8
15	Meghalaya	39	11835	584.1
16	Mizoram	159	46168	2306.55

17	Nagaland	206	61800	3090
18	Odisha	156	46807	2269.25
19	Rajasthan	189	57292	2832.2
20	Sikkim	80	24000	1169.05
21	Tamil Nadu	7	2100	105
22	Telangana	17	5100	255
23	Tripura	32	9039	436.95
24	Uttar Pradesh	12	3591	179.55
25	Uttarakhand	12	3305	164.95
	Total	2240	666858	33172.35

Annexure referred to in the reply of LOK SABHA STARRED QUESTION NO. *285 TO BE ANSWERED ON 09.08.2021 regarding "Atrocities on Tribals"

NATIONAL SCHEDULED TRIBES FINANCE AND DEVELOPMENT CORPORATION (NSTFDC)

Statewise Funds Disbursed and No. of beneficiaries assisted during the F. Y. 2016-17, 2017-18, 2018-19, 2019-20 and 2020-21

(Rs. in lakh)

S. No.	State	2016-17		2017-18		2018-19		2019-20		2020-21	
		Disbursement	Number of beneficiaries	Disbursement	Number of beneficiaries	Disbursement	Number of beneficiaries	Disbursement	Number of beneficiaries	Disbursement	Number of beneficiaries
1	ANDHRA PRADESH	691.30	155	2961.24	598	781.72	139	1285.03	276	5022.24	12533
2	ANDAMAN & NICOBAR	0.00	0	0.00	0	0.00	0	245.00	7501		
3	ARUNACHAL PRADESH	1016.73	12306	689.50	10410	324.25	3773	0.00	0	970.52	435
4	ASSAM	172.32	2982	19.06	123	4.92	12	58.20	167	5.00	2

5	CHHATTI SGARH	506.4 7	307	1348. 85	553	533.5 5	363	932.1 6	3787	197.4 9	236
6	GUJARAT	3848. 22	24883	4739. 90	10812	2329. 32	7485	394.7 5	98	1442. 03	8230
7	HARYAN A					0.41	1	0.00	0		
8	HIMACHA L PRADES H	42.30	2069	79.83	61	82.30	65	40.83	75	13.40	2
9	JAMMU & KASHMIR	172.5 0	150	370.0 5	195	1249. 50	327	446.2 5	135	408.7 5	175
10	JHARKHA ND	411.9 1	3908	4.05	7	85.70	5	633.1 7	3767	1001. 60	10752
11	KARNATA KA	0.00	0	0.00	0	26.89	34	47.38	1911	3109. 08	3014
12	KERALA	129.9 1	152	95.72	88	143.4 0	107	128.3 1	89	298.7 6	192
13	MADHYA PRADES H	1084. 70	942	2157. 20	2209	2014. 57	2265	4176. 26	13282	3360. 10	5685
14	MAHARA SHTRA					9.43	11	1167. 56	687	37.27	822
15	MANIPUR									62.37	65
16	MEGHAL AYA	244.6 4	983	663.2 5	2726	3090. 60	2329	1745. 18	1412	4485. 43	35016
17	MIZORAM	2277. 87	26935	3456. 09	2347	2136. 81	1464	6459. 22	4670	3324. 18	1399

18	NAGALAN D	79.50	22	2574. 19	631	1582. 23	10504	2413. 22	51918	1098. 72	48240
19	ODISHA	153.6 0	495	310.8 7	1566	199.6 2	353	2298. 15	11230	1794. 44	22231
20	RAJASTH AN	1409. 58	1475	3447. 84	2563	1470. 54	1364	2311. 39	3993	2205. 16	2664
21	SIKKIM	623.9 0	230	198.5 6	86	0.92	1	253.3 0	100	82.11	21
22	TAMIL NADU					47.32	65	28.50	2775	12.50	1609
23	TELANGA NA	5000. 00	21000	0.00	0	10477 .15	30417	2740. 07	8661	5359. 23	13065
24	TRIPURA	4428. 31	3644	3054. 20	3116	1009. 00	429	71.41	24	2216. 28	1056
25	UTTAR PRADES H	0.00	0	301.3 2	847	3.73	3	0.00	0	1.55	4
26	UTTARAK HAND	21.60	18	71.98	104	444.9 2	170	102.3 7	23	6.15	2
27	WEST BENGAL	747.6 0	4370	528.6 4	3327	1283. 30	9078	558.8 6	4250	275.6 4	2089
	TOTAL	23062 .96	107,026	27072 .34	42,369	29332 .1	70,764	28536 .57	120,831	36790 .00	169,539

Annexure referred to in the reply of LOK SABHA STARRED QUESTION NO. *285 TO BE ANSWERED ON 09.08.2021 regarding “Atrocities on Tribals”

A. STATE WISE NO. OF BENEFICIARIES COVERED DURING 2016-17 TO 2020-21 UNDER THE SCHEME OF GRANT-IN-AID TO VOLUNTARY ORGANIZATIONS WORKING FOR WELFARE OF STs.

S.No.	Name of State	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	55488	49887	19966	26906	35940
2	Arunachal Pradesh	88711	293200	93022	209365	209699
3	Assam	73409	85060	97368	49151	24155
4	Chhattisgarh	2026	22624	11955	5138	16891
5	Gujarat	260526	63063	179086	160280	167172
6	Himachal Pradesh	1215	2350	2462	1882	2144
7	Jharkhand	177506	481132	645785	504026	179191
8	Jammu & Kashmir	-	140	100	366	240
9	Karnataka	21544	60821	179259	98994	64204
10	Kerala	82022	85228	62259	-	125056
11	Madhya Pradesh	17257	3504	5785	4481	1743
12	Maharashtra	4881	24105	3457	13706	3039
13	Manipur	4093	3698	4191	5969	8966
14	Meghalaya	41904	140869	182650	183368	92884
15	Mizoram	2411	2650	8402	5502	1049
16	Nagaland	-	-	143	-	-
17	Orissa	60071	70982	170508	117553	47087
18	Rajasthan	802	225	1738	1549	1762
19	Sikkim	190	647	617	412	111
20	Tamilnadu	53862	269544	482619	194619	105938
21	Telangana	6168	5504	400	91	392
22	Tripura	200	200	400	400	533
23	Uttarakhand	2839	1440	1005	1071	1239
24	Uttar Pradesh	247	489	-	-	680
25	West Bengal	16525	180202	197149	141774	159688
26	Delhi	92	160	50	-	98
	Total	973989	1847724	2350376	1726603	1249901

B. STATE WISE NO. OF BENEFICIARIES COVERED DURING 2016-17 TO 2018-19 UNDER THE SCHEME OF VOCATIONAL TRAINING CENTRE IN TRIBAL AREAS (VTC).

Name of the State	2016-17	2017-18	2018-19
Assam	300	600	300
Karnataka	-	200	100
Madhya Pradesh	-	260	100
Meghalaya	-	200	100
Nagaland	80	-	100
Tamil Nadu	100	200	100
TOTAL	480	1460	800

***Projects of Vocation Training Centers have been discontinued from 2019-20.**

Annexure referred to in the reply of LOK SABHA STARRED QUESTION NO. *285 TO BE ANSWERED ON 09.08.2021 regarding "Atrocities on Tribals"

The list of enrolment of students in EMRSs during the last five years

Sl. No	State / UT	Enrollment				
		2017-18	2018-19	2019-20	2020-21	2021-22
1	Andhra Pradesh	2692	2800	3424	4609	4930
2	Arunachal Pradesh	224	240	208	100	158
3	Assam			480	480	480
4	Bihar					
5	Chhattisgarh	6257	6780	7961	11519	12502
6	Dadra & Nagar Haveli and Daman & Diu				120	180
7	Gujarat	9682	10172	10156	10974	8689
8	Himachal Pradesh	215	210	312	422	402
9	Jammu & Kashmir					
10	Jharkhand	1991	2829	3558	3084	2709
11	Karnataka	2385	2879	3053	3638	2792
12	Kerala	503	600	535	520	424
13	Ladakh					
14	Madhya Pradesh	9568	10270	12946	20657	19712
15	Maharashtra	3347	4103	5067	6272	5744
16	Manipur	1182	1170	1440	1439	1429
17	Meghalaya					
18	Mizoram	361	400	396	856	1051
19	Nagaland	529	583	619	640	672
20	Odisha	5547	5340	5821	6711	5724
21	Rajasthan	4940	5350	4947	5938	5613
22	Sikkim	844	915	979	987	1055
23	Tamil Nadu	1498	1553	2186	2506	2685
24	Telangana	3134	4160	3960	5815	5387
25	Tripura	1575	1680	1740	1824	1880
26	Uttar Pradesh	427	630	473	495	495
27	Uttarakhand	394	279	393	514	589
28	West Bengal	2623	2662	2737	400	398
	Grand Total	59918	65605	73391	90520	85700*

*Tentative figure as the admission process is still on.

Annexure III G

Annexure referred to in the reply of LOK SABHA STARRED QUESTION NO. *285 TO BE ANSWERED ON 09.08.2021 regarding "Atrocities on Tribals"

Fund Released and Beneficiaries under Scholarship Schemes during last 5 years

Financial Year	Pre-Matric Scholarship		Post-Matric Scholarship		National Scholarship for Higher Education (Top Class)		National Fellowship (NFST)		National Overseas Scholarship (NOS)		Total	
	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
2016-17	84.17	1135446	1555.67	1870731	6.87	510	73.13	2193	0.39	16	1720.23	3008896
2017-18	294.08	1434362	1463.87	1932627	29.77	1958	69.95	3288	1.00	20	1858.67	3372255
2018-19	311.5	1284608	1646.98	1746905	18.4	1983	81.6	2519	2.00	20	2060.48	3036035
2019-20	439.99	1271112	1862.65	2060508	19.1	1914	80.9	2552	2.00	20	2404.64	3336106
2020-21	248.9	1287985	1829.08	1856571	29.3	2449	90.7	2625	4.76	20	2202.74	3149650

Annexure III G

Annexure referred to in the reply of LOK SABHA STARRED QUESTION NO. *285 TO BE ANSWERED ON 09.08.2021 regarding “Atrocities on Tribals”

Fund Released and Beneficiaries under Scholarship Schemes during last 5 years

Financial Year	Pre-Matric Scholarship		Post-Matric Scholarship		National Scholarship for Higher Education (Top Class)		National Fellowship (NFST)		National Overseas Scholarship (NOS)		Total	
	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries	Fund Released	Beneficiaries
2016-17	84.17	1135446	1555.67	1870731	6.87	510	73.13	2193	0.39	16	1720.23	3008896
2017-18	294.08	1434362	1463.87	1932627	29.77	1958	69.95	3288	1.00	20	1858.67	3372255
2018-19	311.5	1284608	1646.98	1746905	18.4	1983	81.6	2519	2.00	20	2060.48	3036035
2019-20	439.99	1271112	1862.65	2060508	19.1	1914	80.9	2552	2.00	20	2404.64	3336106
2020-21	248.9	1287985	1829.08	1856571	29.3	2449	90.7	2625	4.76	20	2202.74	3149650

The details of funds released to states/UTs along with beneficiary during Last five Years under the scheme of Post Matric Scholarship for ST students

(Amount in Lakh)

Sl. No	State/ UT	2016-17		2017-18		2018-19		2019-20		2020-21	
		Fund Release	Beneficiaries	Fund Release	Beneficiaries	Fund Release	Beneficiaries	Fund Release	Beneficiaries	Fund Release	Beneficiaries
1	Andaman & Nicobar	0.00	167	0.00	544	10.09	439	11.34	447	13.29	700
2	Andhra Pradesh	9777.62	65173	8269.11	71687	13945.02	59146	7797.07	158195	6039.35	71820
3	Arunachal Pradesh	1136.32	22564	5803.65	18863	1883.82	26000	6113.41	20500	5712.96	31916
4	Assam	266.65	29423	2516.48	26867	3248.03	79526	4867.20	55507	5413.54	54846
5	Bihar	0.00	0	71.25	9950	0.00	12544	1525.43	13938	708.22	19513
6	Chhattisgarh	2674.82	135586	3811.26	143320	4609.57	154656	7022.69	144453	8790.24	140163
7	Dadar & Nagar Haveli and Daman & Diu	—	—	—	—	—	—	—	—	3481.73	6180
8	Dadar & Nagar Haveli	0.00	0	0.00	3720	0.00	2115	88.66	5618	—	—
9	Daman & Diu	53.63	328	26.19	196	3.41	192	0.00	351	—	—
10	Goa	645.00	1924	364.80	4442	536.26	0	732.79	5870	458.18	6412
11	Gujarat	22040.27	192322	14609.74	214605	32429.12	0	14004.48	202667	22977.64	0
12	Himachal Pradesh	931.36	3739	3123.36	10747	278.15	4729	2468.81	3009	0.00	5121

13	Jammu & Kashmir	2587.84	13854	2322.56	16905	637.93	27900	1048.29	10685	805.44	27839
14	Jharkhand	8148.39	82422	2716.50	73385	5281.32	76782	7862.86	79823	0.00	78755
15	Karnataka	8540.00	109943	8873.31	101059	7341.33	111614	15003.43	118083	0.00	129094
16	Kerala	3122.00	15834	2745.46	16111	2674.37	16245	1641.52	16583	3285.25	15820
17	Ladakh	0.00	0	0.00	0	0.00	0	0.00	0	738.00	8200
18	Madhya Pradesh	13054.00	263176	10320.50	272714	13405.24	289095	12198.58	244126	12344.00	279722
19	Maharashtra	22092.28	163321	10884.91	147262	15238.15	131000	15575.38	139550	18149.52	127848
20	Manipur	3385.20	59995	6382.55	59661	2026.76	22644	6235.55	30969	2184.19	50000
21	Meghalaya	3189.00	54900	770.50	35305	2457.52	0	0.00	0	0.00	17315
22	Mizoram	4267.52	42072	2434.73	51983	3528.21	47948	4415.78	38174	3446.82	15828
23	Nagaland	1344.00	44404	2515.00	28949	4716.66	38380	3268.73	40164	3226.37	37183
24	Odisha	15556.48	176579	8784.18	185888	14801.92	196667	16640.15	171532	19095.97	155309
25	Puducherry	0.00	0	0.00	0	0.00	0	0.00	23	19.56	38
26	Rajasthan	9800.00	126965	19912.49	135523	13598.95	269659	25950.52	286652	25557.03	315315
27	Sikkim	938.16	2605	1247.32	2962	1134.36	4299	566.80	4431	553.83	3488
28	Tamil Nadu	3061.85	23574	2440.39	21605	3933.65	29622	5025.19	29478	3328.99	21593
29	Telangana	11483.00	112236	18031.25	153845	9921.68	58253	19610.60	129243	27297.83	118347
30	Tripura	1323.90	21001	2756.25	23020	3626.55	22896	2355.78	23720	4804.98	26092
31	Uttar Pradesh	1057.50	5322	1244.91	2779	1210.54	0	1822.71	17984	2218.67	19782
32	Uttarakhand	5090.57	15401	600.25	8335	0.00	6133	0.00	6499	0.00	3528
33	West Bengal	0.00	85901	2807.89	90395	2219.39	58421	2411.00	62234	2256.42	68804
	Total	155567.36	1870731	146386.79	1932627	164698.00	1746905	186264.75	2060508	182908.02	1856571

The details of funds released to states/UTs along with beneficiary during Last five Years under the scheme of Pre Matric Scholarship for ST students

(Amount in Lakh)

Sl. No	State/ UT	2016-17		2017-18		2018-19		2019-20		2020-21	
		Fund Release	Beneficiaries	Fund Release	Beneficiaries	Fund Release	Beneficiaries	Fund Release	Beneficiaries	Fund Release	Beneficiaries
1	Andaman & Nicobar	0.00	325	0.00	353	5.00	222	5.62	249	12.33	450
2	Andhra Pradesh	0.00	39466	5282.94	34529	1210.81	0	736.32	28124	1433.81	12647
3	Arunachal Pradesh	0.00	2594	0.00	3794	0.00	0	0.00	0	0.00	5771.00
4	Assam	321.33	0	0.00	10040	0.00	12933	0.00	2869	17.27	2710
5	Bihar	0.00	0	0.00	67115	0.00	46096	7131.47	46096	0.00	55198
6	Chhattisgarh	2534.15	207956	1805.30	191864	4755.63	194413	4796.94	143986	3541.54	134262
7	Dadar & Nagar Haveli and Daman & Diu	—	—	—	—	—	—	—	—	234.00	3452
8	Dadar & Nagar Haveli	0.00	0	0.00	5226	20.00	4399	38.49	5044	—	—
9	Daman & Diu	0.00	356	8.04	468	0.00	332	5.89	377	—	—
10	Goa	52.64	3721	3.75	3640	80.83	3582	80.56	3332	41.35	3475
11	Gujarat	80.81	188593	3650.84	151113	4482.31	0	5248.34	0	2198.84	0
12	Himachal Pradesh	51.21	1972	0.00	1705	38.91	3582	83.92	2709	91.87	3534
13	Jammu & Kashmir	0.00	6131	0.00	4979	0.00	25920	0.00	0	0.00	11470

14	Jharkhand	0.00	92743	1704.53	104942	2345.92	119877	1514.49	106761	0.00	83511
15	Karnataka	0.00	52096	1364.59	59448	1256.31	62126	1846.92	87364	0.00	72626
16	Kerala	796.40	14464	0.00	14265	308.73	12121	287.31	7858	116.56	9880
17	Ladakh	0.00	0	0.00	0	0.00	0	0.00	0	42.27	3450
18	Madhya Pradesh	0.00	151611	5539.17	362120	5884.33	359092	7698.90	318870	5429.34	314356
19	Maharashtra	0.00	0	0.00	0	0.00	0	0.00	0	0.00	111939
20	Manipur	867.38	22401	619.09	9189	773.00	21006	443.33	24760	0.00	0
21	Meghalaya	0.00	3273	156.69	966	0.00	0	0.00	0	0.00	790
22	Mizoram	336.36	9843	132.25	9783	319.79	14880	702.21	16890	167.86	11046
23	Nagaland	0.00	18780	0.00	10715	0.00	0	0.00	1500	60.75	3000
24	Odisha	3376.36	222837	5134.98	211425	6665.88	204916	6157.65	219875	6944.96	173833
25	Puducherry	0.00	0	0.00	0	0.00	0	0.00	60	1.63	21
26	Rajasthan	0.00	0	3284.79	101696	1716.12	136915	5346.97	184163	3126.90	215040
27	Sikkim	0.00	297	25.72	212	7.97	247	3.57	415	9.41	414
28	Tamil Nadu	0.00	6602	0.00	12676	0.00	12800	589.74	13423	241.00	13471
29	Telangana	0.00	28966	358.02	6196	693.84	354	0.00	5570	0.00	856
30	Tripura	0.00	16723	232.89	11662	0.00	12353	386.18	10980	252.09	9404
31	Uttar Pradesh	0.00	8760	0.00	0	0.00	0	0.00	0	0.00	0
32	Uttarakhand	0.00	5687	104.44	6256	0.00	2572	0.00	2504	138.24	1329
33	West Bengal	0.00	29249	0.00	37985	584.62	33870	894.18	37333	788.22	30050
	Total	8416.64	1135446	29408.03	1434362	31150.00	1284608	43999.00	1271112	24890.24	1287985

Note:- State Govt. of Uttar Pradesh had not submitted the requisite documents/proposals from 2013-14 to 2020-21. Therefore no fund released during this period. However, during the current F.Y. State Govt. has submitted the documents and accordingly an amount of Rs. 88.17 lakhs is released vide sanction order dated 28th June 2021.

Statement about beneficiaries under FRA:

As per information received from State governments, till 28.02.2021, 42,64,820 claims (41,14,501 individual and 1,50,319 community claims) have been filed and 20,01,919 titles (19,24,417 individual and 77,502 community) have been distributed. A total of 38,03,515 (89.18%) claims have been disposed of under FRA.
